

[Placed in Library. See No. LT-3663/64];

(ii) to lay on the Table a copy each of the following papers:—

(1) (a) Annual Report of the Heavy Electricals (India) Limited, Bhopal, for the year 1963-64, along with the Audited Accounts and the comments of the Comptroller and Auditor-General thereon, under sub-section (1) of section 619 of the Companies Act, 1956.

(b) Review by the Government on the working of above Company. [Placed in Library, see No. LT-3788/65].

(2) Report of Indan Productivity Team on Standardization and Variety Reduction in Factories in USA and Japan. [Placed in Library, see No. LT-3789/65.]

**TEA BOARD EMPLOYEES (CONDUCT) (SECOND AMENDMENT) RULES, COTTON CONTROL (AMENDMENT) ORDER, AND CERTIFIED ACCOUNTS OF COIR BOARD AND AUDITED REPORT THEREON**

**The Deputy Minister in the Ministry of Commerce (Shri S. V. Ramaswamy):** I beg to lay on the Table a copy each of the following papers:—

(i) The Tea Board Employees (Conduct) (Second Amendment) Rules, 1964, published in Notification No. GSR. 1798 dated the 19th December, 1964, under sub-section (3) of section 49 of the Tea Act, 1953. [Placed in Library, see No. LT-3790/65.]

(ii) The Cotton Control (Amendment) Order, 1964, published in Notification No. S.O. 4374, dated the 23rd December, 1964, under sub-section (6)

of section 3 of the Essential Commodities Act, 1955. [Placed in Library, see No. LT-3791/65.]

(iii) Certified Accounts of the Coir Board, Ernakulam, for the year 1963-64 and Audit Report thereon, under sub-section (4) of section 17 of the Coir Industry Act, 1953. [Placed in Library, see No. LT-3782/65.]

**REPORT OF SALT DEPARTMENT MEMORANDUM AND ARTICLES OF ASSOCIATION OF CEMENT CORPORATION OF INDIA LTD.**

**The Deputy Minister in the Ministry of Industry and Supply (Shri Bibudhendra Misra):** I beg to lay on the Table a copy each of the following papers:—

(i) Report of the Salt Department for the year 1963-64 [Placed in Library, see No. LT-3793/65.]

(ii) Memorandum and Articles of Association of the Cement Corporation of India Limited. [Placed in Library, see No. LT-3794/65.]

**AGREEMENTS FOR ESTABLISHING INTERIM ARRANGEMENTS FOR A GLOBAL COMMERCIAL COMMUNICATIONS SATELLITE SYSTEM**

**The Deputy Minister in the Department of Communications, (Shri Bhagavati):** I beg to lay on the Table a copy each of the Agreement and the Special Agreement between the Governments of India, the United States of America, the United Kingdom, etc., for establishing interim arrangements for a Global Commercial Communications Satellite System. [Placed in Library, see No. LT-3795/65.]

**Shri Hari Vishnu Kamath (Hoshangabad):** On a point of clarification. The item on the Order Paper, as read out by the hon. Deputy Minister